

United Arab Republic

Singapore

Indonesia

Thailand

Fiji

Ararian Gulf
Territories
Comprising of

| | |
|---|----------------|
| } | Kuwait |
| | Qatar |
| | Trucial States |
| | Dubai |
| } | Sarja & Yemen |

Mauritius

West Indies

United Kingdom

Burma

Demand for a Planning Cell for Hill Areas

6252. SHRI GANGA REDDY : Will the Minister of PLANNING be pleased to state :

(a) whether Government have received any demand from M.Ps. to create a planning cell for hill areas in the Planning Commission ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) Yes, Sir.

(b) The matter is under consideration.

Alleged Maligning of Assam Government by Central Minister of Industrial Development

6253. SHRI H. M. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Assam Government in a memorandum to the Centre has accused Shri Moinul Haque Choudhary, Minister of Industry in the Central Government of "maligning" the State Government by "misrepresenting facts" about the proposed industrial ventures in the Cachar District etc ;

(b) if so, the reaction of Government in this regard ; and

(c) whether a copy of the memorandum would be laid on the Table of the House ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) to (c). No memorandum as stated has been received from the Government of Assam. However, the Chief Minister sent a letter to the Prime Minister about some statements said to have been made by Shri Moinul Haque Choudhury during his visit to the State in the first week of May, 1971, and enclosed a copy of a press note which had been issued by the State Government. The comments of Shri Choudhury have been invited in the matter.

Outstanding Royalty against Radio Ceylon

6254. SHRI A. N. CHAWLA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether arrears of royalty from the Radio Ceylon to the Indian Film Industry run into lakhs of rupees ;

(b) the period for which the arrears of royalty are outstanding against the Radio Ceylon ; and

(c) the steps taken to realise the amount ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) to (c). Neither Government nor the Reserve Bank of India have any information regarding the extent of arrears of royalty due from Radio Ceylon to Indian Film Producers, since there are no restrictions on inward remittances.

The South Indian Film Chamber of Commerce, Madras, have, however, intimated that a sum of Rs. 1,45,125 is due from the Commercial Service of Radio Ceylon for the period 2.12.66 to 30.6.71. The amount due to the producers from the National Service of Radio Ceylon is not available with them. They have requested the Indian High Commission in Ceylon to use their good offices for the early settlement of the dues.

The Indian Motion Picture Producers' Association, Bombay, have informed Government that royalty for the period September 1969 onwards is still due and that Radio Ceylon have assured them of expeditious payment.

Script Writers in Farm and Home Units of A.I.R.

6255. SHRI RAMAVATAR SHASTRI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a number of Senior Grade Script Writers in the Farm and Home Units are working in the various Stations of the All India Radio including the Delhi Station on *ad-hoc* basis for the last several years ;

(b) If so, the number thereof and the length of service in each case ; and

(c) the reasons for not filling up such posts on a regular basis ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) to (c). There are 19 Senior Grade Script Writers in the Farm &

Home Units at AIR Stations, including Delhi. Their period of Service ranges from less than one year to four years as indicated below :

| | |
|-----------------------|---|
| Less than one year | 5 |
| Less than two years | 9 |
| Less than three years | 4 |
| Less than four years | 1 |

All these persons have been appointed after selection on a regular basis. They are, however, being continued on short term contracts since staffing pattern of Farm & Home Units, with particular reference to Script Writers, is under review. A decision is expected to be taken shortly. In case it is decided to retain these posts on a long term basis, the incumbents will be considered for grant of long term contracts as other regular Staff Artists.

Employment for Local People in Indian Space Research Organisation Thumba (Kerala)

6256. SHRI VAYALAR RAVI : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether Government are aware of an agitation going on in the Indian Space Research Organisation, Thumba, Kerala by the local people who had been evicted with the specific assurance of job opportunity at the Indian Space Research Organization ; and

(b) if so, the steps proposed to be taken to settle this issue.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) and (b). Yes, Sir. With the assistance of State Government authorities, amicable settlement was reached and the agitation has since been withdrawn. Indian Space Research Organisation (ISRO) has been giving special consideration for employment to those of the evicted persons